भारत राजपत्र

The Gazette of India

प्रभिकार से प्रकाशित
PUBLISHED BY AUTHORITY

संपादित
WEEKLY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

भारत सरकार के मंत्रालयों (राष्ट्र मंत्रालय को छोड़कर) द्वारा जारी किए गए सांविधानिक आदेश और अधिसूचनाएँ
Statutory Orders and Notifications Issued by the Ministries of the Government of India

(Other than the Ministry of Defence)

भारतीय रिजर्व बैंक

मुंबई, 23 सितंबर, 2016

का.आ. 2256—राष्ट्रीय आवास बैंक अधिनियम, 1987 (1987 का सं. 53) की धारा 6(2) के साथ पठित धारा 6 के बाद (र) की उपधारा (i) के अनुसार में भारतीय रिजर्व बैंक द्वारा उल्लिखित पत्र के स्थान पर एतद्वारा बी बा. गा०, उप-कर्तर, भारतीय रिजर्व बैंक को राष्ट्रीय आवास बैंक के निदेशक मंडल ने बैंक के नामित निदेशक के रूप में नामित करता है।

[अधिसूचना सं. बैंकिंग.एनीफीटी. एनएचबी. 3652/08.21.006/2016-17]

सुदर्शन सेन, सर्वपालक निदेशक

38013/42/2016-AGRAHAYANA 5, 1938 [PART II—SEC. 3(ii)]


New Delhi, the 18th November, 2016

S.O. 2291.—In exercise of the powers conferred by sub-section (3) of Section 1 of the Employees’ State Insurance Act, 1948 (34 of 1948) the Central Government hereby appoints the 1st December, 2016 as the date on which the provisions of Chapter IV (except Sections 44 and 45 which have already been brought into force) and Chapter-V and VI [except sub-section (1) of Section 76 and Sections 77, 78, 79 and 81 which have already been brought into force] of the said Act shall come into force in the following Districts in the State of Andhra Pradesh namely:

Sl. No. | Name of the Districts
--- | ---
1. | Chittor
2. | Ananthapuram
3. | Kadapa
4. | Kurnool

New Delhi, the 18th November, 2016

S.O. 2292.—In pursuance of Sub-Rule (4) of Rule 10 of the Official Languages (Use for official purposes of the Union) Rules, 1976 (as amended, 1987) the Central Government hereby notifies following offices under the administrative control of the Ministry of Labour and Employment, more than 80% Staff whereof have acquired working knowledge of Hindi:

1. ESIC Model Hospital, Jaipur
2. ESIC Model Hospital, Gurgaon
3. ESIC Branch Office, Bokaro, Jharkhand
4. ESIC Branch Office, Dhanbad, Jharkhand
5. ESIC Branch Office, Golmuri, Jharkhand
6. ESIC Branch Office, Adityapur, Jharkhand

New Delhi, the 18th November, 2016

S.O. 2293.—In pursuance of Sub-Rule (4) of Rule 10 of the Official Languages (Use for official purposes of the Union) Rules, 1976 (as amended, 1987) the Central Government hereby notifies following offices under the administrative control of the Ministry of Labour and Employment, more than 80% Staff whereof have acquired working knowledge of Hindi:

1. ESIC Model Hospital, Jaipur
2. ESIC Model Hospital, Gurgaon
3. ESIC Branch Office, Bokaro, Jharkhand
4. ESIC Branch Office, Dhanbad, Jharkhand
5. ESIC Branch Office, Golmuri, Jharkhand
6. ESIC Branch Office, Adityapur, Jharkhand